

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ABHA PROPERTY PROJECT LIMITED

The details subsequent to the completion of the offer made vide Public Announcement dated: 14-09-2005, the letter of offer dated: 17-05-2006 and the Corrigendum to the Public Announcement dated: 17-05-2006, under the Securities and Exchange Board of India, (Substantial Acquisition of Shares and Takeovers), Regulations 1997, on behalf of the Acquirer Mr. Jagdish Prasad Agarwalla and PAC's as given below to Acquire upto 7,05,000 fully paid up equity shares of Rs. 10/- each representing 37.10% of the equity share capital at a price of Rs. 13/- per share for each fully paid up equity share payable in cash are as under:

The details of the offer are as under:

1. Name of the Target Company : **ABHA PROPERTY PROJECT LIMITED**
2. Name of the Acquirer : **Mr. Jagdish Prasad Agarwalla,**
3. Name of the PACs : **Amit Agarwalla, Sangita Agarwalla, Vidisha Agarwalla, Avishi Agarwalla, Sumit Agarwalla, Nidhi Agarwalla, Vedant Agarwalla, Karuna Agarwalla, Vishal Agarwalla, Dhruv Agarwalla, Anshuman Agarwalla, Aditya Agarwalla, Jagadish Prasad Agarwalla (HUF), Sunita Agarwalla, Madhur Agarwalla, Kaushal Agarwalla, Binod Kumar Agarwalla (HUF), Binod Kumar Agarwalla, Basant Kumar Agarwalla, Basant Kumar Agarwalla(HUF), Swati Agarwalla, Sita Agarwalla and Chandrawali Devi Agarwalla, all Residing at: 2C, Mangalam, 35, Ahiripukur Road, Kolkata – 700 019, Ph.: (033) 2247 2507,**
4. Name of Manager to the offer : **SOBHAGYA CAPITAL OPTIONS LIMITED**
5. Name of the Registrar to the offer : **MAHESHWARI DATAMATICS PVT. LIMITED**
6. Offer Details
 - a. Date of opening of the offer : **MAY 27, 2006**
 - b. Date of closure of the offer : **JUNE 15, 2006**
7. **Details of the acquisition**

S. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs.13/-		Rs. 13/-	
2	Share holding of acquirer (No & %) before MOU/P.A.	7,13,500 (37.55%)		7,13,500 (37.55%)	
3	Shares acquired by way of MOU or market purchases (No & %)	nil		nil	
4	Shares acquired in the open offer (No & %)	7,05,000 (37.10%)		7,04,620 (37.09%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs.91,65,000/-		Rs.91,60,060/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)	N. A		N. A	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	14,18,500 (74.65%)		14,18,120 (74.64%)	
8	Pre & Post offer share holding of Public (No & %) (No & %)	Pre offer 11,86,480 (62.45%)	Post offer 4,81,480 (25.34%)	Pre offer 11,86,480 (62.45%)	Post offer 4,81,860 (25.36%)

8. Status of the escrow account, whether released or not. – **NOT RELEASED.**
9. Payment of interest, if any, to the shareholders along with the details thereof. – **NIL.**
10. Status of investor complaints received, if any. - **NIL**

NOTE

The Acquirer Mr. Jagdish Prasad Agarwalla, has given an undertaking dt.07/07/2006, to accept joint and several responsibility for the information contained in this Public Announcement.

This Public Announcement is issued on behalf of Acquirer as mentioned above by the **Manager to the offer:**



MANAGER TO THE OFFER

SOBHAGYA CAPITAL OPTIONS LIMITED

7-1-32/4, P – 1, Leelanagar, Begumpet, Hyderabad– 500016.

Phone Nos.: Nos.: 040 – 6552 8262 Fax No.: 040 – 2374 0419

Email : sobhagyacapital@yahoo.com

Sebi Regn. No. INM000008571

Place : Hyderabad

Date : 10.07.2006